

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 173 of 2013

Dated : 6th September, 2013

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

NTPC Ltd. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Swagatika Sahoo

Counsel for the Respondent(s) : Mr. S Vallinayagam for R-7
Mr. R.B. Sharma
Ms. Swapna Seshadri for R-11

ORDER

It is pointed out that the Appellant has also filed a review before the Central Commission on the same issues.

The Learned Counsel for the Appellant wants to seek instructions from clients.

Post the matter on **11.09.2013**.

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**